

13.19 hrs.

STATEMENT RE ALLEGED VICTIMISATION OF EMPLOYEES IN VARIOUS OFFICES UNDER THE COMPTROLLER AND AUDITOR-GENERAL OF INDIA

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN)
Mr Speaker, Sir, Shri Atal Behari Vajpayee had made a statement in this House on the 9th August, 1974 regarding alleged victimisation of employees of the various offices under the Comptroller and Auditor General of India. The facts of the case as I have ascertained from the Comptroller and Auditor General are as follows —

(1) On 1st May, 1974 the All India Non-gazetted Audit and Accounts Association served a strike notice on the Comptroller and Auditor General. The notice was for an indefinite strike from 6 00 A M on 10th May 1974. It was to be preceded by a pen-down strike on 8th and 9th May.

(2) The strike affected about 20 Audit and Accounts Offices in the country. In the offices at Raikot and Gwalior, there was serious intimidation and violence by some of the striking employees with the consequence that they were arrested by the police. The strike was withdrawn on 13th May, 1974.

(3) As a consequence of participation in the strike, pay cut was imposed on about 6,000 employees on the principle of "no work no pay" for the days of the pen-down strike and complete strike. Since notice of indefinite strike had been given and the employees resumed duty on 13th May, 1974, they were allowed pay from 13th May onwards and the pay cut applied to the entire period of strike including the holidays on 11th and 12th May. Out of about 6,000 employees affected by the pay cut, break in service has been ordered in respect of 3636 employees. Some of the cases affected by the pay

cut and break in service are under review.

(4) Following acts of intimidation and violence by some employees, the administrative authorities had to resort to disciplinary action and 170 employees have been suspended.

(5) Consequent on receipt of strike notice from the All India Non-gazetted Audit and Accounts Association and their affiliate units where strike had occurred, the Association and the affiliate units were served notices to show cause why recognition may not be withdrawn because of violation of the terms of recognition. No final decision has been taken about de-recognition.

श्री अटल बिहारी वाजपेयी (ग्वालियर) :
वित्त मंत्री जी का वक्तव्य सन्तोषजनक नहीं है। इस पर आप हमें थोड़े समय की चर्चा करने का मौका दें।

अध्यक्ष महोदय : नोटिस दे, बात कर लेंगे।

श्री अटल बिहारी वाजपेयी : नोटिस दिया हुआ है।

अध्यक्ष महोदय : बात कर लेंगे।

श्री अटल बिहारी वाजपेयी : एक स्पष्टीकरण अभी पूछ लूँ।

अध्यक्ष महोदय : इसकी पम्परा नहीं है।

श्री अटल बिहारी वाजपेयी : 11-12 तारीख को छुट्टी थी। उसकी भी ये तनख्वाह काट रहे हैं।

अध्यक्ष महोदय : यहाँ नहीं कर सकते हैं। जिसकामान आप कर लेना। उसके एलाऊ करने में मुझे कोई एतराज नहीं है।